

(6)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 875 of 1994

New Delhi this the 17th day of August, 1994

Mr. Justice S.K. Dhaon, Acting Chairman
Mr. B.N. Dhoundiyal, Member

Shri S.M. Saxena
R/o 25, MIG Flats,
Prasad Nagar,
New Delhi.

...Applicant

By Advocate Mrs. Meera Chhibber

Versus

1. Union of India through
Secretary,
Min. of Finance,
North Block,
Central Secretariat,
New Delhi.
2. Under Secretary to the Govt.
of India,
C.B.D.T.,
Department of Revenue,
Min. of Finance,
North Block,
New Delhi.

...Respondents

By Advocate Shri V.P. Uppal

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

Mrs. Chhibber states that during the pendency of this O.A., a copy of the Enquiry Officer's report has been furnished to the applicant and he has been called upon to give his reply thereto. In view of the changed circumstances, she states that this application has become infructuous and be dismissed as such. Accordingly, we dismiss this O.A. We have no doubt that the respondents shall act expeditiously in disposing of the departmental proceedings against the applicant. Liberty is, however, given to the

8/

(A)

.2.

applicant to come to this Tribunal if and when necessary.

2. This O.A. is dismissed but without any order as to costs.

B.N. DHOUNDIYAL
(B.N. DHOUNDIYAL)
MEMBER (A)

S.K. DHAON
(S.K. DHAON)
ACTING CHAIRMAN

RKS